

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000043/2020	LAB. SOLUTIONS VS THE ODISHA SMALL INDUSTRIES CORPORATION LIMITED	SOMADARSAN MOHANTY VS	// ()
2	ARBP/000044/2020	MADHUSUDAN DAS VS ATUL KUMAR OJHA	PRATIK DASH VS	// ()
3	BLAPL/0008527/2020	ABHIMANYU PATRA VS STATE OF ODISHA	S.S.RAY -2 VS	BARGAON /84 /2020 ()
4	BLAPL/0008528/2020	BABULI JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /158 /2020 ()
5	BLAPL/0008529/2020	GOPAL BESRA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	/ /0 ()
6	BLAPL/0008530/2020	SANJAY MANDAL @ BABU VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /170 /2020 ()
7	BLAPL/0008531/2020	BASANTA JENA VS STATE OF ODISHA	MEHES DAS VS	G.UNDYAGIRI /89 /2020 ()
8	BLAPL/0008532/2020	ANJAN KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CHHENDIPADA /58 /2019 ()
9	BLAPL/0008533/2020	ANJAN KUMAR PRADHAN VS STATE OF ODISHA	ARUN KU BUDHIA VS	BARKOTE /284 /2020 ()
10	BLAPL/0008534/2020	JITENDRA KUMAR SAHU VS STATE OF ODISHA	C.KASTURI VS	MAHILA (BERHAMPUR) /108 /2020 ()
11	BLAPL/0008535/2020	ASHOK CHHATRIA VS STATE OF ODISHA	NARESH CH JENA VS	SPL.TASK FORCE /24 /2020 ()

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12	BLAPL/0008536/2020	JAWAHARLAL BISWAKARMA VS STATE OF ODISHA	PRADEEP KUMAR DAS -1 VS	JHARSUGUDA /621 /2018 () //
13	BLAPL/0008537/2020	V. VENUGOPALA RAO @ VOLUROTHU VENUGOPAL VS STATE OF ODISHA	GOPAL KRISHNA MAYA SAHOO VS	KASINAGAR /51 /2018 () //
14	BLAPL/0008538/2020	SHAMA @ BIKASH BARIK VS STATE OF ODISHA	A.PATTNAIK VS	AUL /243 /2020 () //
15	BLAPL/0008539/2020	ASHUTOSH GARNAYAK VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	BANARAPAL /191 /2020 () //
16	BLAPL/0008540/2020	SUBRAT KUMAR BEHERA VS STATE OF ODISHA(VIG.)	GOPAL KRISHNA NAYAK VS	SAMBALPUR VIGILANCE /29 /2020 () //
17	BLAPL/0008541/2020	SAHADEV MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	PADAMPUR /242 /2020 () //
18	BLAPL/0008542/2020	SANYASI @ PAKUA SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /115 /2020 () //
19	BLAPL/0008543/2020	SADA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /193 /2018 () //
20	BLAPL/0008544/2020	DEB @ DEBA BAG VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BODEN /105 /2020 () //
21	BLAPL/0008545/2020	SATAK BAG VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINAPALI /124 /2019 () //
22	BLAPL/0008546/2020	NARANA @ NARAYAN PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	POLASARA PS /238 /2020 () //
23	BLAPL/0008547/2020	SHAMA @ BIKASH BARIK	A.PATTANAIK	AUL /242 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008548/2020	DIPU @ RAMESH MALIK	RAJENDRA NARAYAN ROUT	SORO /333 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008549/2020	SANJAY PATALASIGH	HEMANTA KUMAR ROUT	BANAPUR P.S. /313 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008550/2020	BASUDEBA MALIK	ASHOK KU SAHOO	RAJNAGAR /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008551/2020	MITHUN SWAIN	S.K.MOHANTY	POLASARA PS /243 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008552/2020	BALARAM KHILLA @ BAGH	TUKUNA KUMAR MISHRA	ORKEL /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008553/2020	RAM CHANDR KHILLA @ DOMB	TUKUNA KUMAR MISHRA	ORKEL /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008554/2020	MUKA MADHI	TUKUNA KUMAR MISHRA	PODIA PS /44 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008555/2020	LABA KUSHA KANTERI	ASIT KU JENA	MOTU /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	CMAPL/0000255/2020	M/S NEW INDIA ASSURANCE CO. LTD.	ADV	//
		VS	VS	()
		PUBALI GANGULY		//
33	CMP/0000642/2020	SUDHAKAR KARKARIA	PRASANNA KUMAR MISHRA	//
		VS	VS	()
		BANALATA PRADHANI		//
34	CMP/0000643/2020	SATYABRATA PADHY	RABINDRA KUMAR PRUSTY	//
		VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)

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35	CMP/0000644/2020	SANTOSHI BHADRA SAI SAUDAMINI NURSING HOME VS SUDHIR PATRA	H.N.MOHAPATRA VS	CP/0000215/2016 // 0 //
36	CMP/0000645/2020	AJAYA KUMAR BINAKAR VS STATE OF ODISHA	L.N.RAYATSINGH VS	// 0 //
37	CONTC/0005312/2020	RAKESH KUMAR PATI VS ARCHANA PATNAIK	ADV VS	// 0 //
38	CONTC/0005313/2020	DHARITRI SAHOO VS SATYABRATA SAHU	ADV VS	// 0 //
39	CONTC/0005314/2020	BANSHIDHAR DASH VS SATYABRATA SAHU	ADV VS	// 0 //
40	CONTC/0005315/2020	SATYABADI JENA VS SATYABRATA SAHU	BANABIHARI RAY VS	// 0 //
41	CONTC/0005316/2020	BIMAL KUMAR JAGADEV VS SATYABRATA SAHU	BANABIHARY RAY VS	// 0 //
42	CONTC/0005317/2020	MERUMARDAN NAYAK VS SATYABRATA SAHU	BANABIHARI RAY VS	// 0 //
43	CONTC/0005318/2020	SURATI SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION	SOUMYA MISHRA VS	// 0 //
44	CONTC/0005319/2020	MINING AREA TRUCK OWNERS ASSOCIATION VS ASHISH THAKRE	N.K.SAHU VS	// 0 //
45	CONTC/0005320/2020	JASHOBANTA KUMAR BISHI VS SANJIB KUMAR ROUTRAY	ADV VS	// 0 //

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46	CONTC/0005321/2020	JASHOBANTA KUMAR BISHI VS SANJIB KUMAR ROUTRAY	ADV. VS	// 0 //
47	CONTC/0005322/2020	PRAMOD KUMAR DAS VS SANJIB KUMAR ROUTRAY	ADV VS	// 0 //
48	CONTC/0005323/2020	SHAIKH SAZID@SK.SAJID VS RAJIV KUMAR	ADV. VS	// 0 //
49	CONTC/0005324/2020	BHASKAR CHANDRA SETHY VS M. MUTHUKUMAR	N.C.ROUT VS	// 0 //
50	CONTC/0005325/2020	GANGADHAR BEHERA VS RAJIV KUMAR	ADV. VS	// 0 //
51	CONTC/0005326/2020	GOPAL CHANDRA SWAIN VS RAJIV KUMAR	ADV. VS	// 0 //
52	CONTC/0005327/2020	BIKRAM PARIDA VS G. MATHI VATHANAN	ADV VS	// 0 //
53	CONTC/0005328/2020	RAGHUNATH PARIDA VS THE SUB-REGISTRAR, SORO	D.P.MOHANTY VS	// 0 //
54	CONTC/0005329/2020	SURESH CHANDRA DANGRI VS MAKARANDA BEURA	BIKRAM CHANDRA GHODEI VS	// 0 //
55	CONTC/0005330/2020	MANMATH KUMAR DAS VS VEER VIKRAM YADEV	ADV VS	// 0 //
56	CONTC/0005331/2020	MAHENDRA SATPATHY VS CHITTARANJAN PATRA	DILLIP KU. PATTNAYAK VS	// 0 //
57	CONTC/0005332/2020	SUBRAT ROY	DILLIP KU. PATTNAYAK	//

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		VS	VS	0
		CHITTARANJAN PATRA		//
58	CONTC/0005333/2020	SESHADEV DAS	ADV	//
		VS	VS	0
		SOURAV GARGA		//
59	CONTC/0005334/2020	T.KIRAN KUMAR RAO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		SUSHIL KUMAR LOHANI		//
60	CONTC/0005335/2020	ASHOK JUANGA	ADV	//
		VS	VS	0
		ASHISH THAKARE		//
61	CONTC/0005336/2020	RAGHUNATH PALEI	ADV	//
		VS	VS	0
		ASHISH THAKARE		//
62	CONTC/0005337/2020	BHABAGRAHI RAM	T.K.NAYAK	//
		VS	VS	0
		CHITRA ARUMUGAM		//
63	CONTC/0005338/2020	GITANJALI PATI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
64	CONTC/0005339/2020	BASANTA KUMAR SAHOO	ADV	//
		VS	VS	0
		SANJAY DWIVEDI		//
65	CONTC/0005340/2020	BIKASH JENA	ADV	//
		VS	VS	0
		SANJAY DWIVEDI		//
66	CONTC/0005341/2020	ABHIMANYU MISHRA	ADV	//
		VS	VS	0
		ANU GARG		//
67	CONTC/0005342/2020	D.SRINIVASA RAO	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		MAKARANDA BEURA		//
68	CONTC/0005343/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	ADV	//
		VS	VS	0

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69	CONTC/0005344/2020	BRIJESH KUMAR RAI REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV VS	VS	// // ()
70	CRLA/0000594/2020	BRIJESH KUMAR RAI BHABA @ BHABAGRAHI DAS VS	S.P.DASH VS	// KHAIRA /151 /2016 ()
71	CRLA/0000595/2020	STATE OF ODISHA PRADEEP NATH @ KALIA VS	SITIKANT MISHRA VS	// JAJPUR ROAD /55 /2016 ()
72	CRLMA/0000150/2020	STATE OF ODISHA HIMANSHU SEKHAR DAS VS	RUDRA NARAYAN PARIJA VS	// JATNI P.S. /372 /2020 ()
73	CRLMC/0001655/2020	STATE OF ODISHA SIBA MALIK VS	DIPTENDU SUNDAR RAY VS	// CHANDIPUR /13 /2020 ()
74	CRLMC/0001656/2020	STATE OF ODISHA BISWAJIT MOHAPATRA VS	PRAFULLA KUMAR KAR VS	// / /0 ()
75	CRLMC/0001657/2020	PRITISH DASH TUKUNA MUNI VS	JUGAL KISHORE PANDA VS	// CHAMAKHANDI /80 /2019 ()
76	CRLMC/0001658/2020	STATE OF ODISHA PRAHALLAD DALEI VS	JAYANTA KU. MAJHI VS	// BASTA /90 /2016 ()
77	CRLMC/0001659/2020	STATE OF ODISHA SANDIP KUMAR MOHANTY VS	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /318 /2020 ()
78	CRLMC/0001660/2020	STATE OF ODISHA ARNAPURNA DAS @ KUNMUN VS	PRADEEP KUMAR DAS VS	// TIHIDI /192 /2017 ()
79	CRLMC/0001661/2020	STATE OF ODISHA JUDHISTIR SAMANTARAY @ KEDAR VS	M.R.DHAL VS	// PIPLI /35 /2018 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CRLMP/0001483/2020	LILLY SOREN GRACE VS JAMES DINESH RAJ	RABI NARAYAN BEHERA VS	// () //
81	CRLMP/0001484/2020	BABITA PATTANAIAK VS I.I.C.,MAHILA POLICE STATION	BIBEKANANDA BAISAKH VS	MAHILA P.S.(BBSR) /75 /2020 () //
82	CRLMP/0001485/2020	JAIRAM SWAIN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// () //
83	CRLMP/0001486/2020	JYOSHNNARANI JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
84	CRLMP/0001487/2020	HRUSIKESH PRADHAN VS DIRECTOR GENERAL OF POLICE,CUTTACK	GOPINATH MISHRA VS	KANAS /91 /2020 () //
85	CRLMP/0001488/2020	GOUTAM ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	BANKI /258 /2020 () //
86	CRLMP/0001489/2020	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	H.N.MOHAPATRA VS	// () //
87	CRLMP/0001490/2020	ISWAR CHANDRA PRADHAN VS D.F.O,GHUMSUR NORTH DIVISION	S.K.NAYAK VS	// () //
88	CRLMP/0001491/2020	PANCHANAN MOHANTY VS STATE OF ODISHA	H.N.MOHAPATRA VS	// () //
89	CRLMP/0001492/2020	ANITA PANDA VS STATE OF ODISHA	DEEPAK PANDA VS	// () //
90	CRLMP/0001493/2020	JAYASHREE BEHERA VS STATE OF ODISHA	DEEPAK PANDA VS	// () //
91	CRLREV/0000449/2020	BHAJAMAN SAMAL	S.MOHAPATRA	JAJPUR ROAD /103 /2020



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		VS	VS	0
		STATE OF ODISHA		//
92	FAO/0000702/2020	THE MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED	VERA MISHRA	//
		VS	VS	0
		SHANKARSHAN NAYAK		//
93	FAO/0000703/2020	THE MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED	VERA MISHRA	//
		VS	VS	0
		SK. MUSKAN @ SK. LALO		//
94	FAO/0000704/2020	THE MANAGER (CLAIMS), M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED	VERA MISHRA	//
		VS	VS	0
		SEKH SAHEBAZ @ SK. SEHWAZ		//
95	FAO/0000705/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		SHESHADEBA PANDA		//
96	GTA/0000001/2020	BHARATIYA BIKASH PARISAD	G.P.JENA	//
		VS	VS	0
		UNION OF INDIA		//
97	MACA/0000757/2020	RATNAKAR SAHOO	KALPATARU PANIGRAHI	//
		VS	VS	0
		JANARDAN ROUT		//
98	MACA/0000758/2020	KANCHAN SANDHA	KALPATARU PANIGRAHI	//
		VS	VS	0
		JANARDAN ROUT		//
99	MACA/0000759/2020	KHULANA SAMAL	KALPATARU PANIGRAHI	//
		VS	VS	0
		JANARDAN ROUT		//
100	TRP(C)/0000203/2020	PUSPALATA SAHU	DR. NIRANJAN SWAIN	//
		VS	VS	0
		PIYUSH KUMAR SASAMAL		//
101	WA/0000707/2020	AKSHYA KUMAR DASH	SAUMENDRA KU. MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WA/0000708/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0

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103	WP(C)/0032499/2020	SUVENDRA KUMAR DASH PRAMOD KUMAR NAYAK (B), HAVILDAR VS COMMANDANT OISF,BHUBANESWAR	P.K.MOHANTY VS	// // 0 //
104	WP(C)/0032500/2020	PUSPANJALI SUBUDHI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
105	WP(C)/0032501/2020	DR.RAMESH CHANDRA BEHERA VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
106	WP(C)/0032502/2020	PRAMILA BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
107	WP(C)/0032503/2020	MAMATA MOHAPATRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
108	WP(C)/0032504/2020	K.GITANJALI PATRA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
109	WP(C)/0032505/2020	DANU KUMAR TANDY VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
110	WP(C)/0032506/2020	BABULU NAG VS COLLECTOR NUAPADA	S.K.JOSHI VS	// 0 //
111	WP(C)/0032507/2020	KISHORE KUMAR NANDA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
112	WP(C)/0032508/2020	SHIBA NARAYAN NAIK VS CLAIMS COMMISSION	B.SAHOO VS	// 0 //
113	WP(C)/0032509/2020	SANTOSH KUMAR RANA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //

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114	WP(C)/0032510/2020	TAPASWINI MEHER VS REGIONAL CO OPERATIVE MARKETING SOCIETY (RCMS), DUNGRI PALI	D.P.MOHANTY VS	// 0
115	WP(C)/0032511/2020	SASMITA MEHER VS REGIONAL CO OPERATIVE MARKETING SOCIETY (RCMS), DUNGRI PALI	D.P.MOHANTY VS	// 0
116	WP(C)/0032512/2020	PUSPANJALI KAMILA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0
117	WP(C)/0032513/2020	JYOSHNA MEHER VS REGIONAL CO OPERATIVE MARKETING SOCIETY (RCMS), DUNGRI PALI	D.P.MOHANTY VS	// 0
118	WP(C)/0032514/2020	AJAYA KUMAR HARICHANDAN VS VICE CHAIRMAN, BBSR DEVELOPMENT AUTHORITY	P.K.SAHOO VS	// 0
119	WP(C)/0032515/2020	SCHOOL MANAGING COMMITTEE OF GOVT. <del>PHILIPPOUS SCHOOL</del> VS STATE OF ODISHA	<del>PHILIPPOUS SCHOOL</del> VS	// 0
120	WP(C)/0032516/2020	BIPIN NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0
121	WP(C)/0032517/2020	LAXMI NARAYAN PANDA VS DIRECTOR, LAND RECORDS AND SURVEY, BOARD OF REVENUE, ODISHA	DINESH KUMAR PANDA VS	// 0
122	WP(C)/0032518/2020	SUREN MOHANTA VS STATE OF ODISHA	TUSAR KANTA NAYAK VS	// 0
123	WP(C)/0032519/2020	RABINDRA KUMAR SAHU VS STATE OF ODISHA	T.K.NAYAK VS	// 0
124	WP(C)/0032520/2020	NILAKANTHA PARHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0
125	WP(C)/0032521/2020	RABINDRA PRASAD MALLICK	TUSHAR KANTA NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0032522/2020	ARUN DALEI	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0032523/2020	UTTAM CHARAN BEHERA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0032524/2020	SRIKANTA NAIK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0032525/2020	BRUNDABAN SADANGI	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0032526/2020	TRILOCHAN SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0032527/2020	PRAMOD KUMAR SAHOO	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0032528/2020	JAYANTA KUMAR PRADHAN	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0032529/2020	ASWINEE KUMAR MOHANTY	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0032530/2020	HAREKRUSHNA OJHA	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0032531/2020	SRIDHAR SAHOO	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0032532/2020	SACHIDANANDA DHUPAL	TUSHAR KANTA NAYAK	//
		VS	VS	0

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137	WP(C)/0032533/2020	STATE OF ODISHA NILAMADHABA BISWARANJAN ROUT VS	TUSHAR KANTA NAYAK VS	// // 0
138	WP(C)/0032534/2020	STATE OF ODISHA BIJAY KUMAR BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0
139	WP(C)/0032535/2020	STATE OF ODISHA BIBEKANANDA MISHRA VS	TUSHAR KANTA NAYAK VS	// // 0
140	WP(C)/0032536/2020	STATE OF ODISHA LINGARAJ KABI VS	RAMESH AGARWAL VS	// // 0
141	WP(C)/0032537/2020	STATE OF ORISSA TURAM HO VS	TUSHAR KANTA NAYAK VS	// // 0
142	WP(C)/0032538/2020	STATE OF ODISHA BHABAGRAHI RAM VS	T.K.NAYAK VS	// // 0
143	WP(C)/0032539/2020	STATE OF ODISHA PRABHAT NAYAK VS	RAMESH CHANDRA SAHOO VS	// // 0
144	WP(C)/0032540/2020	COLLECTOR PURI SUVAKANTA SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
145	WP(C)/0032541/2020	THE STATE OF ODISHA PRABINA PRIYADARSINI BEHERA VS	DEBASIS NAYAK VS	// // 0
146	WP(C)/0032542/2020	STATE OF ODISHA M/S.MULTICRAFT VS	BIBHU PRASAD DAS VS	// // 0
147	WP(C)/0032543/2020	STATE OF ODISHA BAIKUNTHA NATH DASH VS	B.S.DASPARIDA VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0032544/2020	SAGAR KUMAR VS REGISTERING AUTHORITY CUM REGIONAL	HARA PRASAD MOHANTY VS TRANSPORT OFFICER CUTTACK	// 0 //
149	WP(C)/0032545/2020	B.N.RESIDENCY PVT.LTD VS THE EXECUTIVE ENGINEER BHAWANIPATNA	ADITYA KUMAR MOHAPATRA VS	// 0 //
150	WP(C)/0032546/2020	JAMUNA MALLICK VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
151	WP(C)/0032547/2020	AMBIKA PRASAD MISHRA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
152	WP(C)/0032548/2020	PABITRA NAIK VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
153	WP(C)/0032549/2020	KANCHANA NAIK @ DEI VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
154	WP(C)/0032550/2020	PITABAS ROUL VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
155	WP(C)/0032551/2020	HARIHAR NAIK VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
156	WP(C)/0032552/2020	MINATI NAIK VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
157	WP(C)/0032553/2020	SARP SANIWARE PVT LTD. VS PUNJAB NATIONAL BANK (PREVIOUSLY ORIENTAL BANK OF COMMERCE)	SUMITRA MOHANTY VS	// 0 //
158	WP(C)/0032554/2020	SIBRAM SABAT VS CHAIRMAN CUM MANAGING DIRECTOR NATIONAL ALUMINIUM COMPANY LTD	K.P.MISHRA VS	// 0 //
159	WP(C)/0032555/2020	CHANDAN KUMAR DEY	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0032556/2020	SANTOSH KUMAR KALET	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0032557/2020	BAIDHAR MOHANTY	ABINASH ROUTRAY	//
		VS	VS	0
		COMMISSIONER LAND RECORDS AND SETTLEMENT CUTTACK		//
162	WP(C)/0032558/2020	AMITA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0032559/2020	RAMA SAMAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0032560/2020	NAGESWARA RAO PATNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0032561/2020	RAMA CHANDRA MAHAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0032562/2020	SASANKA KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0032563/2020	AJAYA KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0032564/2020	G.RAMA RAO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0032565/2020	IPPILI LOKESWARA RAO	PRAFULLA KUMAR MOHAPATR	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0032566/2020	B.JAYA BABU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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171	WP(C)/0032567/2020	STATE OF ODISHA DIBAKAR OJHA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
172	WP(C)/0032568/2020	STATE OF ODISHA INDIRA PRIYADARSINI JENA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
173	WP(C)/0032569/2020	STATE OF ODISHA RADHABOBINDA MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0032570/2020	STATE OF ODISHA PRANABANDHU DEHURI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
175	WP(C)/0032571/2020	STATE OF ODISHA SANJUKTA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
176	WP(C)/0032572/2020	STATE OF ODISHA LIPSA JENA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
177	WP(C)/0032573/2020	STATE OF ODISHA KUNAL KISHORE DAS VS	DEBARAJ MOHANTY VS	// // 0
178	WP(C)/0032574/2020	UNION OF INDIA MANJULATA MALLICK VS	SIDDHARTH PRASAD MISHRA VS	// // 0
179	WP(C)/0032575/2020	STATE OF ODISHA AKSHAYA KUMAR PARIJA VS	SIDHARTH PARIDA VS	// // 0
180	WP(C)/0032576/2020	UNION OF INDIA ARJUN SAHOO VS	K.K.SWAIN VS	// // 0
181	WP(C)/0032577/2020	STATE OF ODISHA BANDANA SAHOO VS	SIDDHARTH PRASAD MISHRA VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0032578/2020	SURYA NARAYAN BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0032579/2020	GITANJALI PATTAYOSHI VS RESERVE BANK OF INDIA	OM SWARUP VS	// 0 //
184	WP(C)/0032580/2020	RAJESH KUMAR MANIK VS UNION OF INDIA	K.P.MISHRA VS	// 0 //
185	WP(C)/0032581/2020	RAMAKANTA BAIRIGANJAN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
186	WP(C)/0032582/2020	RABINDRA KUMAR SAMAL VS UNION OF INDIA	K.K.SWAIN VS	// 0 //
187	WP(C)/0032583/2020	ROBERT TOPNO VS TAHASILDAR, PANPOSH	BHAGABAT PRASAD RATH VS	// 0 //
188	WP(C)/0032584/2020	PUSPANJALI BAG VS STATE OF ODISHA	SAMARENDRA PATTANAIAK VS	// 0 //
189	WP(C)/0032585/2020	SILENDRA NARAYAN NANDA VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
190	WP(C)/0032586/2020	GOPINATH SATAPATHY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
191	WP(C)/0032587/2020	BIRAJA PRASAD MISHRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
192	WP(C)/0032588/2020	ARUN KUMAR PRADHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
193	WP(C)/0032589/2020	RABINDRA KUMAR SAMAL	SANJIB MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0032590/2020	GOBINDA PRASAD SINGH	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0032591/2020	BISWA PRAKASH PRADHAN	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
196	WP(C)/0032592/2020	M/S. BABAJAN JEWELLERS	LALITENDU MISHRA	//
		VS	VS	0
		THE AUTHORISED OFFICER UCO BANK ZONAL OFFICE BBSR		//
197	WP(C)/0032593/2020	SARADA PRASANNA JENA	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0032594/2020	JATADHARESWAR SWAMY TEMPLE BIJE	SATYABADI MANTRY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0032595/2020	MANOJ KUMAR SEN	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
200	WP(C)/0032596/2020	ASWINI KUMAR PATRA	AKSHYANSHU NANDY	//
		VS	VS	0
		DIRECTOR RIMS ROURKELA		//
201	WP(C)/0032597/2020	BAISHNAB CHARAN SWAIN	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR GRIDCO BBSR		//
202	WP(C)/0032598/2020	SMC OF GOVT. PRIMARY SCHOOL NIMAPALLI, N.MOHAPATRA		//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0032599/2020	SARADA PRASANNA SATAPATHY	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR GRIDCO BBSR		//
204	WP(C)/0032600/2020	RAKESH PRADHAN	MANOJA KUMAR KHUNTIA	//
		VS	VS	0

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205	WP(C)/0032601/2020	UNION OF INDIA BADAL KUMAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0
206	WP(C)/0032602/2020	UNION OF INDIA KULAMANI DAS VS	N.C.ROUT VS	// // 0
207	WP(C)/0032603/2020	STATE OF ODISHA KUNJALATA MALIK VS	G.N.MISHRA VS	// // 0
208	WP(C)/0032604/2020	STATE OF ODISHA BRAHMANANDA MISHRA VS	N.C.PANIGRAHI VS	// // 0
209	WP(C)/0032605/2020	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	BIPIN KUMAR NAYAK VS	// // 0
210	WP(C)/0032606/2020	STATE OF ODISHA BASANTA KUMAR RAY VS	BIPIN KUMAR NAYAK VS	// // 0
211	WP(C)/0032607/2020	STATE OF ODISHA RAMESH BARAL VS	BIPIN KUMAR NAYAK VS	// // 0
212	WP(C)/0032608/2020	STATE OF ODISHA SRABANI RANI DAS VS	BIPIN KUMAR NAYAK VS	// // 0
213	WP(C)/0032609/2020	STATE OF ODISHA ASHAMANI BIDHAR VS	BIPIN KUMAR NAYAK VS	// // 0
214	WP(C)/0032610/2020	STATE OF ODISHA MATHURANANDA PRADHAN VS	BIPIN KUMAR NAYAK VS	// // 0
215	WP(C)/0032611/2020	STATE OF ODISHA BIBHISAN NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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216	WP(C)/0032612/2020	AJIT KUMAR PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
217	WP(C)/0032613/2020	AKSHAYA KUMAR SETHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
218	WP(C)/0032614/2020	KARTIK KUMAR BARIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
219	WP(C)/0032615/2020	BINOD BIHARI NATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
220	WP(C)/0032616/2020	SAROJINI KUANAR VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
221	WP(C)/0032617/2020	AJIT KUMAR SATAPATHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
222	WP(C)/0032618/2020	DUSMANT KUMAR BISWAL VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
223	WP(C)/0032619/2020	JAHARLAL MONDAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
224	WP(C)/0032620/2020	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
225	WP(C)/0032621/2020	HAREKRISHNA BHUYAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
226	WP(C)/0032622/2020	NIRMAL KUMAR DAS VS STATE OF ODISHA	K.SWAIN VS	// 0 //
227	WP(C)/0032623/2020	RAJAKISHORE DASH	SABYASACHI MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0032624/2020	GUNADHARA BERA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0032625/2020	PREMALATA KUNDA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0032626/2020	DINABANDHU MURMU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0032627/2020	TULASI ROUT	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0032628/2020	BINJA BEHERA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0032629/2020	GHANASHYAM MEHER	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0032630/2020	RUNI JENA	SUBASH CHANDRA ROURAY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0032631/2020	LALIT KUMAR GIRI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0032632/2020	KESHABA CHANDRA SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0032633/2020	AKSHAYA KUMAR BINAKAR	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0032634/2020	GEETANJALI MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0

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239	WP(C)/0032635/2020	STATE OF ODISHA PRAVAT KUMAR DASH VS	SATYAJIT SAMAL VS	// // 0
240	WP(C)/0032636/2020	STATE OF ODISHA TRILOCHAN DUTTA VS	KAUSHIK SWAIN VS	// // 0
241	WP(C)/0032637/2020	STATE OF ODISHA JALENDRA BADATYA VS	SATYAJIT SAMAL VS	// // 0
242	WP(C)/0032638/2020	STATE OF ODISHA BHARATIYA BIKASH PARISAD VS	G.P.JENA VS	// // 0
243	WP(C)/0032639/2020	UNION OF INDIA SASHI BHUSAN RATHA VS	SUSANTA KUMAR JETHY VS	// // 0
244	WP(C)/0032640/2020	STATE OF ODISHA SUBASH CHANDRA SINGH VS	KAUSHIK SWAIN VS	// // 0
245	WP(C)/0032641/2020	STATE OF ODISHA SANTANU KUMAR DASH VS	A.N.ROUTRAY VS	// // 0
246	WP(C)/0032642/2020	STATE OF ODISHA ARUNA PRADHAN VS	S.K.MOHANTY VS	// // 0
247	WP(C)/0032643/2020	STATE OF ODISHA SUBASH CHANDRA SINGH VS	KAUSHIK SWAIN VS	// // 0
248	WP(C)/0032644/2020	STATE OF ODISHA SANTANU KUMAR DASH VS	A.N.ROUTRAY VS	// // 0
249	WP(C)/0032645/2020	STATE OF ODISHA PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0 //

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250	WP(C)/0032646/2020	RABINARAYAN MISHRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
251	WP(C)/0032647/2020	BANAMALI NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
252	WP(C)/0032648/2020	GOPAL KRUSHNA MAHARANA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
253	WP(C)/0032649/2020	T.RAMA RAO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
254	WP(C)/0032650/2020	BIBEKANANDA NANDA VS UNION OF INDIA	ASIT KUMAR JENA VS	// 0 //
255	WP(C)/0032651/2020	BHAGABAN PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
256	WP(C)/0032652/2020	NASEEM AHMED SHAH ANSARI VS STATE OF ODISHA	KHIROD.K.ROUT VS	// 0 //
257	WP(C)/0032653/2020	SUBASH CHANDRA PARIDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
258	WP(C)/0032654/2020	DIBAKAR PARIDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
259	WP(C)/0032655/2020	SUPRAVA SIYA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
260	WP(C)/0032656/2020	SARATA KUMAR RAUTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
261	WP(C)/0032657/2020	SANJAY KUMAR GIRI	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0032658/2020	PURNA CHANDRA GOUDA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0032659/2020	SAMARENDRANATH DASH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0032660/2020	M/s I.V.T.V.L.T. (J.V)	DEEPALI MAHAPATRA	//
		VS	VS	0
		CHAIRMAN-CUM-MANAGING DIRECTOR, M.C.L.		//
265	WP(C)/0032661/2020	PRADEEP KUMAR PARIDA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0032662/2020	BINOD KUMAR MISHRA	MANAS CHAND	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD		//
267	WP(C)/0032663/2020	DULMU NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0032664/2020	RAKESH SAHU	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0032665/2020	SATYANARAYAN PATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0032666/2020	BABULU MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0032667/2020	PARESH CHANDRA HANSDAH	MANAS CHAND	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD		//
272	WP(C)/0032668/2020	BIRAKISHORE DAS	SRINIBASH SATAPATHY	//
		VS	VS	0



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273	WP(C)/0032669/2020	THE STATE OF ODISHA SAROJ KUMAR MISHRA VS	KAUSHIK SWAIN VS	// // 0
274	WP(C)/0032670/2020	STATE OF ODISHA BHUTI NAG VS	SUKANTA KUMAR MISHRA VS	// // 0
275	WP(C)/0032671/2020	STATE OF ODISHA PRAFULLA KUMAR DEO VS	KAUSHIK SWAIN VS	// // 0
276	WP(C)/0032672/2020	STATE OF ODISHA ARCHANA GAHAN VS	BIJAY KUMAR MOHANTY VS	// // 0
277	WP(C)/0032673/2020	STATE OF ODISHA DASARATHA PATRA VS	KAUSHIK SWAIN VS	// // 0
278	WP(C)/0032674/2020	STATE OF ODISHA GAGAN BIHARI SAHOO VS	SAUMENDRA KU.MOHAPATRA VS	// // 0
279	WP(C)/0032675/2020	STATE OF ODISHA SUKANTI MAJHI VS	SUKANTA KUMAR MISHRA VS	// // 0
280	WP(C)/0032676/2020	STATE OF ODISHA SAROJINI MOHANTY VS	KAUSHIK SWAIN VS	// // 0
281	WP(C)/0032677/2020	STATE OF ODISHA BIJAY KUMAR SAHU VS	KAUSHIK SWAIN VS	// // 0
282	WP(C)/0032678/2020	STATE OF ODISHA AKSHYA KUMAR SETH VS	AMAR KUMAR MOHANTY VS	// // 0
283	WP(C)/0032679/2020	SAMBALPUR UNIVERSITY SURPRAVA MANJARI PARIDA VS	KAUSHIK SWAIN VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0032680/2020	MAMATA KUMARI RATH VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
285	WP(C)/0032681/2020	SUPREAVA MANJARI PARIDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
286	WP(C)/0032682/2020	ANTARYAMI PATI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0032683/2020	SANTOSH KUMAR RATHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
288	WPCRL/0000136/2020	PRADEEPTA KUMAR NAYAK VS STATE OF ORISSA	RABI NARAYAN BEHERA VS	/ /0 0 //
289	WPCRL/0000137/2020	JADUNATH BISWAL VS STATE OF ODISHA	AVIJIT PAL VS	/15 /2020 0 //
290	WPCRL/0000138/2020	BAMADEBA BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 0 //
291	WPCRL/0000139/2020	PUJA RANI JENA VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	BARI /287 /2020 0 //
292	ABLAPL/0014834/2020	RAJKUMAR SINHA @ RAJ KUMAR SINHA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 0 //
293	ABLAPL/0014835/2020	DEBANA @ DEBENDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	OLATPUR /101 /2020 0 //
294	ABLAPL/0014836/2020	RAJESH KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /192 /2020 0 //
295	ABLAPL/0014837/2020	CHHABI ROUT	PRADEEP KUMAR PRADHAN	JAGATPUR /76 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0014838/2020	RAJANIKANTA PANDIT @ RAJNI	SOUMYA RANJAN DAS	UDITNAGAR /229 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0014839/2020	RADHA SHYAM SAMAL	DEEPAK KU SAHOO	KENDRAPARA /197 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0014840/2020	IMTIAZ KHAN	SATYA RANJAN MULIA	DARGHA BAZAR /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0014841/2020	AKASH NAYAK @ KANHA	A.PATI	CHANDRASEKHARPUR /365 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0014842/2020	SANDIP PANIGRAHI @ PINTU	JAYADEBA BEHERA	BOLANGIR TOWN /501 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0014843/2020	RATIKANTA DAS	RAJENDRA NARAYAN ROUT	BARIPADA TOWN /610 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0014844/2020	SURAJ BEHERA	SUBODH KUMAR MOHANTY	LAIKERA /319 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0014845/2020	BINOD TARAI	S.HOTA	ABHAYACHANDPUR /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0014846/2020	LAXMAN KANAR @ KANHAR	PRANAB KUMAR SAMANTRAY	THAKURGARH /218 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0014847/2020	ARJUN KIRTANIYA	RAJIB LOCHAN PATTNAIK	ORKEL /54 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0014848/2020	LILI DAS	NIRMAL KUMAR SEN	KENDRAPARA /198 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	ABLAPL/0014849/2020	STATE OF ODISHA LIPUN NAIK VS	ANANTA NARAYAN PATTANAYAK VS	// KANTABANIA PS /111 /2020 ()
308	ABLAPL/0014850/2020	STATE OF ODISHA KAILASH NAIK @ KAILASH CHANDRA NAIK VS	ANANTA NARAYAN PATTANAYAK VS	// KANTABANIA PS /111 /2020 ()
309	ABLAPL/0014851/2020	STATE OF ODISHA GANESH PRASAD SAHOO @ GANESH SAHU VS	P.R.MISHRA VS	// AGARAPADA /141 /2020 ()
310	ABLAPL/0014852/2020	STATE OF ODISHA SANDIP KUMAR BISWAL VS	SANTANU KUMAR SARANGI VS	// RAJKANIKA /281 /2020 ()
311	ABLAPL/0014853/2020	STATE OF ODISHA CHITTARANJAN BISWAL VS	SANGRAMJIT PANDA VS	// KHURDA P.S. /409 /2020 ()
312	ABLAPL/0014854/2020	STATE OF ODISHA BISWARANJAN BISWAL VS	SANGRAMJIT PANDA VS	// KHURDA P.S. /409 /2020 ()
313	ABLAPL/0014855/2020	STATE OF ODISHA JHARI SAHOO VS	SANGRAMJIT PANDA VS	// KHURDA P.S. /409 /2020 ()
314	ABLAPL/0014856/2020	STATE OF ODISHA MANOJ @ CHUIN @ SAROJ MALLICK VS	SRINIBAS SHAOO VS	// BINJHARPUR /351 /2020 ()
315	ABLAPL/0014857/2020	STATE OF ODISHA SWARNAMANI MALLICK VS	JYOTIRMAYA SAHOO VS	// INOCITY PS /63 /2020 ()
316	ABLAPL/0014858/2020	STATE OF ODISHA NIMAIN CHARAN SWAIN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /196 /2020 ()
317	ABLAPL/0014859/2020	STATE OF ODISHA HIMANSU KARMI @ HIMANSHU KARMI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KANTAMAL /119 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/11/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	ABLAPL/0014860/2020	SAKTI RANJN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INFOCITY PS /63 /2020 () //
319	ABLAPL/0014861/2020	PADMALOCHAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SORO /181 /2020 () //
320	ABLAPL/0014862/2020	ALOK KUMAR NAIK @ GOPAL NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /234 /2020 () //
321	ABLAPL/0014863/2020	NARAMANI BHOL VS STATE OF ODISHA	K.C.TRIPATHY VS	UDALA /295 /2020 () //
322	ABLAPL/0014864/2020	HEMANTA MEHER VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	BHEDEN /25 /2011 () //
323	ABLAPL/0014865/2020	GYANA RANJAN KAR VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	JAGATPUR /409 /2019 () //
324	ABLAPL/0014866/2020	KAPANDI MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KENDRAPARA /263 /2020 () //
325	ABLAPL/0014867/2020	BABU SWAIN @ SIMANCHAL SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHANJANAGAR /598 /2020 () //
326	ABLAPL/0014868/2020	RAJ ACHARY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /67 /2013 () //
327	ABLAPL/0014869/2020	ASHOK KUMAR BEHERA@DASA VS STATE OF ODISHA	DEBASNAN DAS VS	CHAULIAGANJA /372 /2020 () //
328	ABLAPL/0014870/2020	ANI @ AMARENDRA PRADHAN @ ANIL PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /314 /2020 () //
329	ABLAPL/0014871/2020	BISNUPADA DAS	SURYAKANTA DWIBEDI	KAMARDA /123 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0014872/2020	STATE OF ODISHA RAJ KISHORE SAHOO @ RAJU	B.K.SAHOO	// ODAGAON /208 /2020
		VS	VS	()
331	ABLAPL/0014873/2020	STATE OF ODISHA SOUBHAGYA BEHERA @ SIBA BEHERA	H.N.TRIPATHY	// KHUNTUNI /148 /2020
		VS	VS	()
332	ABLAPL/0014874/2020	STATE OF ODISHA BHARTTA DAS	ASHOK KU SAHOO	// MAHAKALPARA /72 /2020
		VS	VS	()
333	ABLAPL/0014875/2020	STATE OF ODISHA DILLIP KUMAR SAHOO	B.B.MOHANTY	// CHOUDWAR /529 /2020
		VS	VS	()
334	ABLAPL/0014876/2020	STATE OF ODISHA SAROJ MAJHI	A.K.SAHOO	// KANDHEIGOLE /203 /2020
		VS	VS	()
335	ABLAPL/0014877/2020	STATE OF ODISHA AMULYA MOHALIK	JAYAKRISHNA MOHAPATRA	// BANSADA /163 /2020
		VS	VS	()
336	ABLAPL/0014878/2020	STATE OF ODISHA ANIL KUMAR MISTRY	ABHIJIT DAS	// KUCHINDA /226 /2020
		VS	VS	()
337	ABLAPL/0014879/2020	STATE OF ODISHA D. AKASH @ D. DEEPAK	RAJENDRA NARAYAN ROUT	// GOLANTHARA (BERHAMPUR) /312 /2020
		VS	VS	()
338	ABLAPL/0014880/2020	STATE OF ODISHA BISWAJIT ROUT @ ROUTH	DEBASIS TRIPATHY	// AUL /168 /2020
		VS	VS	()
339	ABLAPL/0014881/2020	STATE OF ODISHA UDAYANATH BHUYAN @ GOLA	SAMVIT MOHANTY	// TIRTOL /392 /2020
		VS	VS	()
340	ABLAPL/0014882/2020	STATE OF ODISHA P.RABI PRASHAD	SAMVIT MOHANTY	// NABARANGAPUR TOWN /211 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :24/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0014883/2020	STATE OF ODISHA MANOJ SAMAL VS	BISWARANJAN MAHARATHA VS	// BHUBAN /45 /2020 ()
342	WPC(OAC)/0000058/2016	STATE OF ODISHA KARUNAKAR SINGH VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // ()
343	WPC(OAC)/0002661/2017	STATE OF ODISHA KARUNAKARA SINGH VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // ()
344	CONTC(CPC)/0000471/2018	STATE OF ODISHA UDAYANATH SAHOO VS STATE OF ODISHA	M/S. MANMAYA KUMAR DASH VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :24/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	24/2020 CONTC(CPC)/471/2018	UDAYANATH SAHOO-MP	M/S. MANMAYA KUMAR DASH
2	123/2020 CMAPL/255/2020	M/S NEW INDIA ASSURANCE CO. LTD.-MP	ADV
3	199/2020 TRP(C)/203/2020	PUSPALATA SAHU-MP	DR. NIRANJAN SWAIN
4	229/2020 CONTC/2261/2019	AJAYA KUMAR PANDA-MP	M/S.J.K.RATH,D.N.RATH,S.N.RATH,P.K.ROUT
5	468/2020 RSA/15/2013	SUMITRA BARIK-MP	M/S.BIRAJA P.SATAPATHY
6	630/2020 CMP/642/2020	SUDHAKAR KARKARIA-MP	PRASANNA KUMAR MISHRA
7	631/2020 CMP/644/2020	SAI SAUDAMINI NURSING HOME-MP	H.N.MOHAPATRA
8	726/2020 FAO/705/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
9	727/2020 FAO/705/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
10	728/2020 FAO/705/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
11	729/2020 FAO/700/2020	THE SR. DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	K.MESHLUCHANDRA SAHOO
12	1109/2020 ABLAPL/6334/2020	KHETRABASI BARAL-MP	BISWARANJAN MAHARATHA
13	1115/2020 ABLAPL/12976/2020	RAJKUMAR NAIK-MP	M/S.MAHESWAR MOHANTY,S.MOHANTA,U.R.JENASUN
14	1123/2020 CRLMC/3411/2016	NILA SAHU@NILAKANTHA SAHU-MP	M/S.SUSHANTA KUMAR JOSHI
15	1124/2020 CRLMC/1656/2020	BISWAJIT MOHAPATRA-MP	PRAFULLA KUMAR KAR
16	1125/2020 CRLMC/1657/2020	TUKUNA MUNI-MP	JUGAL KISHORE PANDA
17	1126/2020 CRLMC/1659/2020	SANDIP KUMAR MOHANTY-MP	PRADEEP KUMAR DAS
18	1127/2020 CRLMC/1660/2020	ARNAPURNA DAS @ KUNMUN-MP	PRADEEP KUMAR DAS
19	1128/2020 CRLMC/1661/2020	JUDHISTIR SAMANTARAY @ KEDAR-MP	M.R.DHAL
20	1129/2020 CRLMC/1660/2020	ARNAPURNA DAS @ KUNMUN-MP	PRADEEP KUMAR DAS
21	1130/2020 CRLMC/781/2020	NIRAPADA DAS-MP	H.N.MOHAPATRA
22	1147/2020 CRLA/594/2020	BHABA @ BHABAGRAHI DAS-MP	S.P.DASH
23	1148/2020 CRLA/82/2018	BABRU NAIK-MP	M/S.PRASANTA KUMAR SAHOO
24	1154/2020 BLAPL/3507/2020	RABI GOCHHAYAT-MP	P.R.SINGH
25	1155/2020 BLAPL/6885/2020	JYOTI RANJAN PATTNAIK-MP	RAMDAS ACHARY
26	1156/2020	JETU MELEKA-MP	DIPTI RANJAN BHOKIA



27	BLAPL/4978/2019 1157/2020	DUSMANTA KUMAR MUDULI-MP	DEEPALI MAHAPATRA
28	BLAPL/4440/2020 1158/2020	HARI LAHAJAL-MP	MOHENDRA KUMAR MOHAPATRO
29	BLAPL/9875/2019 1159/2020	DHADIA @ AMIYA BHOL-MP	GOPINATH PANDA
30	BLAPL/7301/2020 1160/2020	MITA KUMARI SAHU-MP	ALOK KUMAR PANDA
31	BLAPL/4162/2020 1161/2020	PARESH SAHU-MP	SARAT KUMAR JENA
32	BLAPL/4782/2020 1162/2020	BISWAJIT BEHERA-MP	AMULYA RATNA PANDA
33	BLAPL/6569/2020 1163/2020	DASARATH SHIVHARE-MP	ANIRUDHA DAS
34	BLAPL/8200/2019 1164/2020	MAHADEV BALA-MP	NALINI KANTA MOHANTY
35	BLAPL/6519/2020 1165/2020	SURYAKANTA @ SURJYAKANTA MANSINGH @PINU-MP	NALINI KANTA MOHANTY
36	BLAPL/7942/2020 1166/2020	GADADHAR SETHI-MP	PRASANTA KUMAR SAHOO
37	BLAPL/1043/2020 1318/2020	NEW INDIA ASSURANCE CO. LTD, T.P CELL,-MP	SUBRAT SATPATHY
38	MACA/722/2020 1319/2020	DIVISIONAL MANAGER, M/S. IFFCO TOKIO G.I.CO. LTD.-MP	MADAM ALI KHAN
39	MACA/289/2020 1320/2020	RATNAKAR SAHOO-MP	KALPATARU PANIGRAHI
40	MACA/757/2020 1321/2020	RATNAKAR SAHOO-MP	KALPATARU PANIGRAHI
41	MACA/757/2020 1322/2020	RATNAKAR SAHOO-MP	KALPATARU PANIGRAHI
42	MACA/757/2020 1323/2020	KANCHAN SANDHA-MP	KALPATARU PANIGRAHI
43	MACA/758/2020 1324/2020	KANCHAN SANDHA-MP	KALPATARU PANIGRAHI
44	MACA/758/2020 1325/2020	KANCHAN SANDHA-MP	KALPATARU PANIGRAHI
45	MACA/758/2020 1326/2020	KHULANA SAMAL-MP	KALPATARU PANIGRAHI
46	MACA/759/2020 1327/2020	KHULANA SAMAL-MP	KALPATARU PANIGRAHI
47	MACA/759/2020 1328/2020	KHULANA SAMAL-MP	KALPATARU PANIGRAHI
48	MACA/759/2020 1329/2020	MADAN BIHARI BEHERA-MP	B.N.SAMANTARAY
49	MACA/977/2019 1559/2020	AKSHYA KUMAR DASH-MP	SAUMENDRA KU. MOHAPATRA
50	WA/707/2020 1560/2020	AKSHYA KUMAR DASH-MP	SAUMENDRA KU. MOHAPATRA
51	WA/707/2020 1561/2020	KUMUDINI SARANGI-MP	M/S.BIRAJA PRASANNA SATAPATHY
52	WA/342/2019 1562/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
53	WA/708/2020 1563/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
54	WA/708/2020 1564/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
55	WA/708/2020 1565/2020	SANJAY KUMAR @ SANJAY MISHRA O.A.S-MP	K.P.MISHRA
56	WA/617/2020 14098/2020	PRAMOD KUMAR NAYAK (B), HAVILDAR-MP	P.K.MOHANTY
57	WP(C)/32499/2020 14099/2020	PUSPANJALI SUBUDHI-MP	SUVASHISH PATTANAIAK
	WP(C)/32500/2020		

58	14100/2020 WP(C)/32502/2020	PRAMILA BEHERA-MP	SUVASHISH PATTANAIAK
59	14101/2020 WP(C)/32501/2020	DR.RAMESH CHANDRA BEHERA-MP	AMITABH PRADHAN
60	14102/2020 WP(C)/32504/2020	K.GITANJALI PATRA-MP	SUVASHISH PATTANAIAK
61	14103/2020 WP(C)/32506/2020	BABULU NAG-MP	S.K.JOSHI
62	14104/2020 WP(C)/32507/2020	KISHORE KUMAR NANDA-MP	L.K.MOHANTY
63	14105/2020 WP(C)/27290/2013	RANJIT KU.HAZRA-MP	M/S.L.K.MOHANTY
64	14106/2020 WP(C)/32508/2020	SHIBA NARAYAN NAIK-MP	B.SAHOO
65	14107/2020 WP(C)/32510/2020	TAPASWINI MEHER-MP	D.P.MOHANTY
66	14108/2020 WP(C)/32511/2020	SASMITA MEHER-MP	D.P.MOHANTY
67	14109/2020 WP(C)/32513/2020	JYOSHNA MEHER-MP	D.P.MOHANTY
68	14110/2020 WP(C)/32514/2020	AJAYA KUMAR HARICHANDAN-MP	P.K.SAHOO
69	14111/2020 WP(C)/32515/2020	SCHOOL MANAGING COMMITTEE OF GOVT. PRIMARY SCHOOL, <del>CHHRODMP</del> ROUT	
70	14112/2020 WP(C)/12229/2019	MUKTI TIRKEY-MP	M/S.S.C.CHOUDHURY
71	14113/2020 WP(C)/12230/2019	DUKHU KISAN-MP	M/S.S.C.CHOUDHURY
72	14114/2020 WP(C)/12232/2019	RAMSHRU ORAM-MP	M/S.S.C.CHOUDHURY
73	14117/2020 WP(C)/32540/2020	SUVAKANTA SAHOO-MP	SUBASH CHANDRA PUSPALAKA
74	14118/2020 WP(C)/32541/2020	PRABINA PRIYADARSINI BEHERA-MP	DEBASIS NAYAK
75	14119/2020 WP(C)/32542/2020	M/S.MULTICRAFT-MP	BIBHU PRASAD DAS
76	14120/2020 WP(C)/32543/2020	BAIKUNTHA NATH DASH-MP	B.S.DASPARIDA
77	14121/2020 WP(C)/32545/2020	B.N.RESIDENCY PVT.LTD-MP	ADITYA KUMAR MOHAPATRA
78	14122/2020 WP(C)/32547/2020	AMBIKA PRASAD MISHRA-MP	LALIT KUMAR MAHARANA
79	14123/2020 WP(C)/32553/2020	SARP SANIWARE PVT LTD.-MP	SUMITRA MOHANTY
80	14124/2020 WP(C)/32556/2020	SANTOSH KUMAR KALET-MP	SAILABALA JENA
81	14125/2020 WP(C)/32557/2020	BAIDHAR MOHANTY-MP	ABINASH ROUSTRAY
82	14127/2020 WP(C)/22186/2020	M/S.SREE METALIKS LTD.-MP	SIDHARTHA RAY
83	14128/2020 WP(C)/18001/2020	NANDKISHOR AGRAWAL-MP	DEEPALI MOHAPATRA
84	14130/2020 WP(C)/9149/2020	GAGAN BIHARI MOHANTY-MP	S.K.NAYAK..2
85	14132/2020 WP(C)/4060/2020	BIJILA EKKA-MP	M/S.PABITRA KUMAR NAYAK
86	14133/2020 WP(C)/32487/2020	PANCHANAN MOHANTY-MP	SUJATA JENA
87	14134/2020 WP(C)/32573/2020	KUNAL KISHORE DAS-MP	DEBARAJ MOHANTY
88	14135/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	PRABIR KUMAR RAY
89	14136/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)

90	WP(C)/9095/2020 14137/2020	RAJESH KUMAR MANIK-MP	K.P.MISHRA
91	WP(C)/32580/2020 14138/2020	GITANJALI PATTAYOSHI-MP	OM SWARUP
92	WP(C)/32579/2020 14139/2020	KUNJA BIHARI NAIK-MP	MANOJ KUMAR PANDA
93	WP(C)/25161/2019 14140/2020	PUSPANJALI BAG-MP	SAMARENDRA PATTANAİK
94	WP(C)/32584/2020 14141/2020	ROBERT TOPNO-MP	BHAGABAT PRASAD RATH
95	WP(C)/32583/2020 14142/2020	RAJIB LOCHAN MISHRA-MP	GOPAL KRUSHNA MOHANTY
96	WP(C)/26043/2020 14143/2020	SANJIB KUMAR RAYSINGH-MP	M/S.SIDHESWAR MALLİK
97	WP(C)/24088/2019 14144/2020	SAILENDRA NARAYAN NANDA-MP	JANMEJAYA DASH
98	WP(C)/32585/2020 14145/2020	GOPINATH SATAPATHY-MP	LAXMAN PRADHAN
99	WP(C)/32586/2020 14146/2020	SURESH CHANDRA PADHI-MP	SIDHESWAR MALLİK
100	WP(C)/24089/2019 14147/2020	RABINDRA KUMAR SAMAL-MP	SANJIB MOHANTY
101	WP(C)/32589/2020 14148/2020	M/S. BABAJAN JEWELLERS-MP	LALITENDU MISHRA
102	WP(C)/32592/2020 14149/2020	JATADHARESWAR SWAMY TEMPLE BIJE-MP	SATYABADI MANTRY
103	WP(C)/32594/2020 14150/2020	SMC OF GOVT. PRIMARY SCHOOL NIMAPALLI,-MP	B.N.MOHAPATRA
104	WP(C)/32598/2020 14151/2020	KUNJALATA MALİK-MP	G.N.MISHRA
105	WP(C)/32603/2020 14152/2020	BRAHMANANDA MISHRA-MP	SAGAR RANJAN PANIGRAHI
106	WP(C)/32604/2020 14153/2020	KALI PRASAD MISHRA-MP	B.N.SAMANTARAY
107	WP(C)/31750/2020 14155/2020	RABINARAYAN MISHRA-MP	MANAS PATI
108	WP(C)/32646/2020 14156/2020	RAKESH SAHU-MP	SAILABALA JENA
109	WP(C)/32664/2020 14157/2020	STATE OF ODISHA-MP	PRAFULLA KUMAR RATH
110	WP(C)/31251/2020 14158/2020	M/s I.V.T.V.L.T. (J.V)-MP	DEEPALI MAHAPATRA
111	WP(C)/32660/2020 14162/2020	PRASANNA KU.DAS-MP	M/S.DR.J.K.LENKA
112	WP(C)/649/2017 14163/2020	ARCHANA GAHAN-MP	BIJAY KUMAR MOHANTY
113	WP(C)/32672/2020 14164/2020	PRASANNA KU.DAS-MP	M/S.DR.J.K.LENKA
114	WP(C)/649/2017 14165/2020	JANARDAN DAS-MP	M/S.BHAKTAHARI MOHANTY
115	WP(C)/15105/2018 14166/2020	BEDAMATI DAS-MP	ASIT KUMAR JENA
116	WP(C)/28594/2020 14167/2020	BEDAMATI DAS-MP	ASIT KUMAR JENA
117	WP(C)/28594/2020 14168/2020	GITANJALI PRADHAN-MP	G.P.JENA
118	WP(C)/25523/2020 230/2020	CHITTARANJAN MOHAPATRA-MP	
119	CONTC/3922/2020 231/2020	SAUMENDRA KUMAR SAMANTARAY-MP	
120	CONTC/3921/2020 513/2020 CRLREV/291/2020	BAPUN DHANGADAMAJHI-MP	

121	632/2020 CMP/599/2020	TRILOCHAN DAS-MP	
122	633/2020 CMP/600/2020	TRILOCHAN DAS-MP	
123	1102/2020 ABLAPL/11228/2020	BITU @ SUSHIL KUMAR SAHOO-MP	
124	1103/2020 ABLAPL/9516/2020	SK. NISHAR AKTAR @ CHUNU-MP	
125	1104/2020 ABLAPL/13643/2020	RINKU BAGARTY @ NILAANI GAGARTY-MP	
126	1105/2020 ABLAPL/11407/2020	PRAMILA NAYAK-MP	
127	1106/2020 ABLAPL/11109/2020	SIPEI @ SIPAHI SING-MP	
128	1107/2020 ABLAPL/5431/2020	ANAND KUMAR SHAR-MP	
129	1108/2020 ABLAPL/11138/2020	TAPAN DAS-MP	
130	1110/2020 ABLAPL/11139/2020	NAGENDRA PRASAD GORE-MP	
131	1111/2020 ABLAPL/9061/2020	SAMEER SAGAR-MP	
132	1112/2020 ABLAPL/8065/2020	GOPINATH JENA-MP	
133	1113/2020 ABLAPL/10907/2020	SILAS LAKRA-MP	
134	1114/2020 ABLAPL/11984/2020	KANHA @ SOMANATH BARIK-MP	
135	1116/2020 ABLAPL/11223/2020	CHANDAN KUMAR BHUYAN @ FANTU MAJHI-MP	
136	1117/2020 ABLAPL/11561/2020	BRUNDABAN RAY-MP	
137	1118/2020 ABLAPL/12040/2020	SANJIB BHOI-MP	
138	14097/2020 WP(C)/28391/2020	ANNAPURNA BARIK-MP	PRASANTA KUMAR MOHANTY
139	14115/2020 WP(C)/28320/2020	BABAJI GAJENDRA-MP	
140	14116/2020 WP(C)/30017/2020	SULOCHANA NAG-MP	
141	14126/2020 WP(C)/20511/2020	SATYENDRA KARNA-MP	
142	14129/2020 WP(C)/31571/2020	CHINMAYA RANJAN RAM-MP	
143	14131/2020 WP(C)/20038/2020	SATYANANDA BHADRA-MP	
144	14154/2020 WP(C)/28462/2020	BIVAS RAY-MP	
145	14159/2020 WP(C)/28418/2020	JOGINDRA SUNA-MP	
146	14160/2020 WP(C)/25139/2020	SK. SAMMAT-MP	
147	14161/2020 WP(C)/25136/2020	KRUSHNA CHANDRA PARHI-MP	